

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 AS ON 31/12/2021

1. Name of Officer (in full): SARVADE VASANT GOPINATH

2. Post Held: Dy. Director

3. Service to which the Officer belongs: FSSAI, WR, Mumbai

4. Present Pay: 92500 (BP)

5. Date of appointment: 01/12/2008

6. Date of Birth: 05.06.1965

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
New Panvel, Dist Raigad	Gulmohar Park CHS Ltd, B8, Sec-15A	--	90 Lakhs(app)	Wife: Sarvade Meena V	Purchased on 12/07/2011 from Santosh Lokhande and informed in time to office	00
Pune, Dist: Pune	B3, S No-78-76, Ravet Pune	--	40 Lakh(App)	Own name Sarvade Vasant Gopinath	Purchased and details informed in time to office	00
Ta; Ambajogai, Dist: Beed	1.32 are, 37/c/4 Borgaon	Acquired by heritage	11 Lakh(App)	Own Name	--	10 lakh (App)

Note: Properties as indicated above is not purchased during the last year and there is no change in the status of IPR submitted earlier.

Signature

Name: Sarvade Vasant Gopinath

Designation: Dy. Director

dt: 25/01/2022